

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3380

ANSWERED ON:14.12.2006

SANCTIONING OF NGOs PROJECTS

Prasad Shri Hari Kewal;Renge Patil Shri Tukaram Ganpatrao;Yadav Shri Giridhari;Yadav Shri M. Anjan Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has received complaints against the officials demanding commission from NGOs for sanctioning their projects under various schemes implemented by the Ministry;
- (b) if so, the details in this regard;
- (c) whether the Government has conducted any inquiry in the matter;
- (d) if so, the details and the outcome thereof; and
- (e) the action taken against the officials found guilty?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) Yes, Sir.

(b) to (e) The complaints were examined as per the prescribed procedure of the Central Vigilance Commission. During examination, two complaints which were found to be pseudonymous, have been filed.